

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.492/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th December 2017, 10.30 A.M

Name of the Company	Pralayankar Roy Chowdhury & Anr.-Vs-M.P. Jewellers & Co. (1945) Pvt.Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) MR. ABHRAJIT MUKHA, Adv
2) MR. SRAJAN MUKHA, Adv
3) Ms. IRAM HASSAN, Adv
4) Mr. SATABEED BHATTACHARYA, Adv
5) MR. BISWASIT KUMAR, Adv
For Respondent No. 5

For Petitioners Jagan Karm
19/12/17

1) Jarojeet Mukherjee, Adv on Record
2) Anshu Basu, Adv.

JM Adv. 19/12/17

For Respondents No 1 to 4, 6 to 8

Mr. S N Mookherjee Senior Advocate
Mr. Ranjan Barchawat Senior Advocate
Mr. Satyasachi Choudhury Advocate
Mrs. Manjira Shukeria Begani "
Mr. Tarun Aich "
Mr. Kausik Mandal Advocate on record
Mr. Manoj K Banthia CS
Mr. Samik Chakraborty Advocate
Ms. Neha Somani CS

Subal
19.12.2017

P.T.O.

ORDER

Ld. Counsel for the petitioners and the respondent nos.
1 to 4 and 6 to 8 are present.

Heard the part arguments of the Ld. Sr, Counsel of the
respondents. Argument could not be concluded.

List it on 20/12/2017 at 12 noon.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)